

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.774/2017 In
OA No.2389/2017**

This the 23rd day of February, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Uday Kumar Varma, Member(A)**

Sunder Lal Jain, Group 'A'
Aged 64 years
Retired Superintending Engineer(Civil)
S/o Shri Lohb Chand
R/o 4, Madhu Nursery, Sector-3
Hiran Magri, Udaipur, Rajasthan. ...Applicant

(By Advocate: Shri Ashish Nischal)

Vs.

Shri Durga Shanker Mishra
Secretary, Ministry of Urban Development
Nirman Bhawan, New Delhi-110108. .. Respondents

(By Advocate: Shri Hanu Bhaskar)

Order (Oral)

Justice Permod Kohli:

Shri Ashish Nischal, learned counsel appearing for the applicant submits that the Order of this Tribunal stands complied with. He has instructions to withdraw this Petition.

2. Accordingly, the CP is dismissed as withdrawn.

**(Uday Kumar Varma)
Member(A)**

**(Justice Permod Kohli)
Chairman**

/vb/